

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(26) C.P.(I.B)-300/10/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES: Aircel Cellular Ltd.

SECTION OF THE COMPANIES ACT: 10 of INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By Order of Bench the matter is adjourned to **12.09.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

05.09.2018.
HHS